

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:6912
ANSWERED ON:08.05.2015
. APPLICATIONS FOR IPR
George Shri (Adv.) Joice

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has any mechanism to help rural people in acquiring Intellectual Property Rights (IPR) for indigenous knowhow;
- (b) if so, the details thereof; and
- (c) the details of IPR applications from rural people via this mechanism received and given approval during the last three years, State/UT-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

(a): There is no separate mechanism to help rural people in acquiring Intellectual Property Rights for indigenous knowhow. However, Traditional Knowledge Digital Library has been created for Indian Systems of Medicine. It provides information on Traditional Knowledge existing in the country, in languages and format understandable by patent examiners at International Patent Offices, so as to prevent the grant of wrong patents.

(b)&(c): Do not arise in view of reply given in part (a) above.